

OA 619/2005

20.10.2010

None for the applicant.

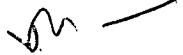
Shri S.K.Tiwary, Id. Counsel for the respondents.

No one turned-up for the applicant. In view of the submissions made by the learned counsel for the respondents on 18.10.2010, we find substance that the applicant has lost his interest in pursuing the matter since he has already <sup>been</sup> engaged in another job.

In view of above, the OA stands dismissed for non-prosecution.



[ A. K. Jain ]  
Member (A)



[ Rekha Kumari ]  
Member (J)

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